

NOTIFIED CASES CAUSELIST For Wednesday The 17th March 2021
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
AT 11:30 AM
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/6060/2013	LAKHAN MAHTO AND ANR vs UGANI DEVI	ATANU BANERJEE	
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(C)/6880/2013	ALOK KEDIA vs TRANSPORT	MITUL KUMAR	RAM NIVAS ROY
	MOTOR VEHICLES ACT, 1988			
3	C.M.P./755/2019	SHILPI PRASAD vs TATA STEEL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	AMIT KR VERMA	AMARENDRA KUMAR MADHU SUDAN MITTAL MANISH MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
4	Cont.(Cvl)/1198/2019	NANDI MELGANDI vs THE STATE OF JHARKHAND	ANJANI KUMAR	PRASHANT PALLAV
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/1255/2019	SAKUR MIAN vs THE STATE OF JHARKHAND	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI	PRABHAT KR SINHA MRINAL KANTI ROY PARTH S. A. SWAROOP PATI
	CONTEMPT OF COURTS ACT 1971			

Orders

6	W.P(C)/2811/2013	BHUPENDRA GUPTA vs OM PRAKASH KARNANI AND ORS	PRIYA RANJAN BHAGAT	YASHVARDHAN RAJ NANDAN SAHAY
	CODE OF CIVIL PROCEDURE, 1908			
7	W.P(C)/2817/2013	AJOY KUMAR vs UMA DEVI KARNANI AND ORS	PRIYA RANJAN BHAGAT	YASHVARDHAN RAJ NANDAN SAHAY
	CODE OF CIVIL PROCEDURE, 1908			
8	W.P(C)/2866/2013	WEIRD INFRASTRUCTURES CORPORATION LIMITED REPRR THR ITS ONE OF DIRECTOR AVIJIT CHATTERJEE AND ANR vs COLLECTARIATE	MAHESH TEWARI GANESH PATHAK CHANDRA DEO SINGH	ANIL KUMAR ABHISHEK SINHA AJIT KUMAR ROHIT RANJAN SINHA MD. MOKHTAR KHAN JAI PRAKASH,(A A G) SAURAV ARUN PANDEY NEERAJ RAI LAKHAN SHARMA
	RESIDUARY MATTERS-00			
9	W.P(C)/3265/2013	N P SINGH vs THE CHAIRMAN CUNM MANAGING DIRECTOR OF HEC LTD DHURWA RANCHI	KANTI KUMAR OJHA UMESH KUMAR SINGH	RAJIV RANJAN
	IA NO, 3878/2013 (For STAY OF PROCEEDINGS)			
	CODE OF CIVIL PROCEDURE, 1908			
10	W.P(C)/3669/2013	RANJEET KUMAR CHATTERJEE vs THE STATE OF JHARKHAND AND ORS	RITA KUMARI NEETU SINGH SARFARAZ AKHTAR	MANOJ KR. NO.3 MD. SHAMIM AKHTAR KUMAR SUNDARAM APRAJITA BHARDWAJ PRABHAT SINGH VIKASH KUMAR
	IA NO, 2713/2016 (For Misc.)			
	ILLIGAL CONSTRUCTION			

Fresh Filing (Admission)

11	W.P(C)/3617/2013	MOHD HARUN RASHID vs CHIEF MANAGER OF STATE BANK OF INDIA AND ANR	MD.FARUQUE ANSARI	RAJESH KUMAR MANINDRA KR SINHA ROHAN KASHYAP PARTH S. A. SWAROOP PATI AMIT KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
		Admission		
12	W.P(C)/2731/2013	TORRENT INDUSTRY PRIVATE LIMITED THROUGH ITS DIRECTOR BIMAL KUMAR SINGHANIA vs COLLECTARIATE	INDRAJIT SINHA RAUNAK SAHAY AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	VIKASH KISHORE PRASAD SHAILENDRA SINGH MR.ASHUTOSH ANAND NIRAJ KUMAR
		LAND ACQUISITION ACT 1894		
13	W.P(C)/2836/2013	VIBGYOR ALLIED INFRASTRUCGTURE LIMITED THROUGH ITS DIRECTOR RABINDRA NATH DEY vs CHIEF SECRETARY	LUKESH KUMAR RISHI PALLAVA	ABHISHEK SINHA SRIJIT CHOUDHARY ANIL KUMAR ROHIT RANJAN SINHA PANDEY NEERAJ RAI MD. MOKHTAR KHAN SAURAV ARUN
		CEILING-00		
14	W.P(C)/3213/2013	SMT KARUNA DEBI vs MS BHARAT COKING COAL LTD AND ANR	BINODANAND TIWARY MOHUA PALIT	
		CODE OF CIVIL PROCEDURE, 1908		
15	W.P(C)/3217/2013	PANCHANAN UPADHYAY ALIAS BANDHOPADHYAY vs COLLECTARIATE	JAGANNATH MAHATO	MD. SHAMIM AKHTAR
		IA NO, 6140/2013 (For EARLY HEARING) LAND REVENUE , TENANCY & NAZUL-00		
16	W.P(C)/3224/2013	ASHIT CHAKRABORTY vs THE STATE OF JHARKHAND AND ANR	ATANU BANERJEE SOUMITRA BAROI	BHAWESH KUMAR DR. GYANENDRA KUMAR SANDEEP KUMAR SAHU ROHIT RANJAN SINHA
		CODE OF CIVIL PROCEDURE, 1908		
17	W.P(C)/3266/2013	BUNWA DEVI vs CONGRESS MARAIYA ALIAS NARSINGH MARAIYA AND ORS	ARVIND KUMAR CHOUDHARY	NIRANJAN KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
18	W.P(C)/3275/2013	MUKESH RAI vs COLLECTARIATE	SUBODH KUMAR JHA PRANAV KUMAR JHA KRISHNA NAND SAHAY	BHAWESH KUMAR ANIL KR JHA CHANDRA G. A. BARDHAN
		ILLIGAL CONSTRUCTION		
19	W.P(C)/3668/2013	ANU SINGH AND ORS vs HARI MOHAN SINGH	SHEKHAR PRASAD SINHA	SURAJ SINGH
		IA NO, 1736/2014 (For EARLY HEARING) CODE OF CIVIL PROCEDURE, 1908		
20	W.P(C)/3682/2013	MRS LALO DEVI vs THE STATE OF JHARKHAND AND ORS	AYUSH ADITYA DEBOLINA SEN	MANOJ KR. NO.3 MD. SHAMIM AKHTAR SHILPI SANDIL MADHU SUDAN MITTAL SUDHANSU KUMAR DEO VIKAS KUMAR SUMIT SUBHASH SINHA
		RESIDUARY MATTERS-00		
21	W.P(C)/3781/2013	PREMJEET SINGH SIDDHU AND ORS vs THE JHARKHAND STATE HOUSING BOARD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ORS	VIJAY SHANKAR PRASAD KHAGESH THAKUR	SACHIN KUMAR DR.ASHOK KR.SINGH
		CODE OF CIVIL PROCEDURE, 1908		

22	W.P(C)/3907/2013	NIRMAL KUMAR SINGH vs COLLECTARIATE	RITA KUMARI NEETU SINGH SARFARAZ AKHTAR	MD. SHAMIM AKHTAR ARUN KR SINHA NITU SINHA
		CODE OF CIVIL PROCEDURE, 1908		
23	W.P(C)/3940/2013	MD HUSMUDDIN vs COLLECTARIATE	UDAY KANT THAKUR MRIDULA THAKUR	SRIJIT CHOUDHARY
		CODE OF CIVIL PROCEDURE, 1908		
24	C.M.P./365/2019	SHAKUNTALA DEVI vs THE STATE OF JHARKHAND	ANAND KR SINHA	JAYANT FRANKLIN TOPPO
		CODE OF CIVIL PROCEDURE, 1908		
25	Cont.(CvI)/1229/2019	SATYANARAYAN MISHRA vs THE STATE OF JHARKHAND	PRAKASH KUMAR SURAJ KUMAR	JAYANT FRANKLIN TOPPO
		CONTEMPT OF COURTS ACT 1971		
26	Cont.(CvI)/96/2020	INTER SILLI COLLEGE THROUGH ITS LECTURER HARISH CHANDRA MAHTO vs THE STATE OF JHARKHAND	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH RAHUL DEV	GAUTAM KUMAR
		CONTEMPT OF COURTS ACT 1971		
27	Cont.(CvI)/157/2020	NARESH CHANDRA MAHTO vs THE STATE OF JHARKHAND	NIKHIL KUMAR MEHTA ATUL RAI	ATANU BANERJEE
		CONTEMPT OF COURTS ACT 1971		
28	Cont.(CvI)/330/2020	SHYAM KRISHNA SINGH vs STATE OF JHARKHAND	NEETA KRISHNA ARCHI RAVI JAY SHANKAR TIWARY	OM PRAKASH TIWARI
		CONTEMPT OF COURTS ACT 1971		
29	Cont.(CvI)/637/2020	MISS ANITA RANI DEY vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RAKHI RANI	KAUSHIK SARKHEL
		CONTEMPT OF COURTS ACT 1971		
30	Cont.(CvI)/33/2021	RAMDHANI MAHTO vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	SHADAB BIN HAQUE DEBARSII MONDAL	NEELAM TIWARY
		CONTEMPT OF COURTS ACT 1971		